

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:217

ANSWERED ON:23.02.2010

BRIDGE COLLAPSE

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether a bridge on the Chambal river under construction by the National Highways Authority of India (NHA) collapsed recently;
- (b) if so, the details of the loss of life and property as a result thereof;
- (c) the details of the companies which were awarded the sub-contract to undertake work on the said bridge/project;
- (d) whether Government has ordered a probe into the matter;
- (e) if so, the details thereof;
- (f) whether the NHA has taken any action pending inquiry against the company/companies involved therein; and
- (g) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

- (a) Yes, sir.
- (b) Forty eight persons died in the accident. There is no report of loss of property.
- (c) The work of design, construction and maintenance of Cable Stayed Bridge was awarded by National Highways Authority of India (NHA) on 'Turnkey Basis' to M/s Hyundai Engineering and Construction Company Limited, Korea – Gammon India Limited (JV).
- (d) & (e) Yes, sir, the Committee under Chairmanship of Director General (Road Development) and Special Secretary was constituted on 26.12.2009 and has three members, viz. Dr. A.K. Nagpal, Prof. Mahesh Tandon and Shri Ninan Koshi. The Committee has to give its report in three months.
- (f) No, sir.
- (g) Does not arise.